

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 162 OF 2016 & IA NO. 570 OF 2016
AND
APPEAL NO. 46 OF 2017**

Dated : 5th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Amaravati Power Transmission Co. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee
Mr. Ameya Vikram Mishra

Counsel for the Respondent(s) : Ms. Pratiti Rungta
Mr. Sumit Pargal
Mr. Shivankur Shukla for R-1

ORDER

Heard Mr. Vishrov Mukerjee, learned counsel for Appellant for some time. He seeks permission to file additional document. Permission is granted. He may file the same on or before 19.09.2019 with advance copy to the other side.

List the matter for further hearing on ***01.10.2019 at 02:30 PM.***

**(Ravindra Kumar Verma)
Technical Member**

tpd/mkj

**(Justice Manjula Chellur)
Chairperson**